

Sl. No.	Name of Occupant S/Sh./Smt.	Particular of Accommodation	Unauthorised occupation since the date
386.	R. M. Rastogi	F-511, Curzon Road	07.09.92
387.	Rani Wadhera	D-147, Working Girls Hostel	02.01.94
388.	K. Omprakash	B-1 9/1, New Minto Road	01.10.94
389.	M. J. Marry	D-138, Working Girls Hostel	16.10.94
390.	Gopal Kumar	605 Asha House	30.04.93
391.	Roy S. Mannam	A 101, Curzon Road	26.09.94

#### Compensation to Land Owners

390. SHRI RAJENDRA AGNIHOTRI : Will the PRIME MINISTER be pleased to refer to the reply given to Unstarred Question No. 3038 on August 23, 1995 and state :

(a) the names of the persons who have since been paid compensation ;

(b) the amount of compensation paid per head ; and

(c) the criteria which was adopted in the matter of disbursing compensation ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) to (c). Border Roads Organisation (BRO) acquires the land required for the construction of bridges / roads through the appropriate authorities of the State Government as per the Land Acquisition Act. The criteria of compensation, quantum of compensation and the disbursement are done by the Land Acquisition Officer (LAO). As per the award given by the Land Acquisition Officer, BRO deposits the amount with the LAO. The BRO does not disburse the amount to the land owners.

[English]

#### Examination for Section Officers

391. SHRI BALRAJ PASSI : Will the PRIME MINISTER be pleased to state :

(a) whether the relevant rules providing for a provision of uniform eligibility service of 4 years for appearing in Limited Departmental Competitive Examination for Section Officers' Grade has since been examined ;

(b) if so, the amendment in the rules was notified ; and

(c) if not, the date by which the amendment is likely to be notified ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA) : (a) to (c) : The matter regarding provision of uniform eligibility service of 4 years for appearing in Limited Departmental Competitive Examination for Section Officers' Grade is being examined in consultation with the UPSC.

#### Unreserved Coaches

392. SHRI KESRI LAL : Will the PRIME MINISTER be pleased to state :

(a) the names of the long distance trains in which the number of Unreserved Coaches have been increased to enhance the facilities for the general passengers travelling in Unreserved Class ; and

(b) the steps proposed to be taken by the Government to facilitate the passengers of above class in the future ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) and (b). Informa-